The Calcutta High Court has issued injunction against the notification revising the minimum wages for agricultural workers. However, all Distt. Magistrates & Dy. Commissioners have been asked to ensure, through persuasive methods, payment of minimum wages not below Rs. 6.63 per day in case of adult workers and Rs. 4.74 per day in case of children.

Andaman & Nicobar Islands	1st June, 1976	Rs. 5.50 per day.
Arunachal Pradesh .	No Agricultural workers.	
Chandigarh . .	15th July, 1975	Rs. 5.50 to Rs. 7.50 per day with meals or Rs. 6.25 without meals.
Dadra & Nagar Haveli.	15th April, 1976	Rs. 5.50 per day.
Delhi . . .	1st October, 1975	Rs. 6.75 per day or Rs. 175.50 per month.
Goa, Daman & Diu .	24th November, 1975	Rs. 4.00 to Rs. 5.00 per day according to class of work.
Lakshadweep . .	No agricultural workers in the territory.	
Mizoram . .	Committee appointed to advise Government on the fixation of minimum wages in agriculture.	
Pondicherry . .	1st May, 1976	Rs. 3.50 to Rs. 9.00 per day according to areas and nature of work

303. [*Transferred to the 23rd June,* 1977.]

विदेशों में बसे भारतीय मूल के लोगों की समस्याएं

304. **श्री प्रकाश वीर शास्त्री** : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार विदेशों में बसे हुए भारतीय मूल के व्यक्तियों की समस्याओं के अध्ययन के लिए विदेश मंत्रालय में एक विशेष विभाग खोलने के किसी प्रस्ताव पर विचार कर रही है; और

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

†[Problems facing persons of Indian origin settled abroad

304. SHRI PRAKASH VEER SHASTRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to create a special cell in his Ministry to study the problems of persons of Indian origin settled abroad; and

(b) if so, what are the details in this regard?]

विदेश मंत्री (श्री अटल बिहारी वाजपेयी): (क) और (ख) जी हां । ब्यौरा अभी तैयार किया जा रहा है ।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE) : (a) and (b) Yes, Sir.

The details are currently being worked out.]

दक्षिण भारत में संसद् के एक अधिवेशन का आयोजन

305. **श्री प्रकाशवीर शास्त्री** : क्या **संसदीय कार्य और श्रम** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दक्षिण भारत के किसी स्थान में संसद का एक अधिवेशन करने की संभावना पर विचार किया जा रहा है ;

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो क्या वित्तीय कारणों के अलावा भी ऐसे कोई कारण है जो दक्षिण भारत में संसद् का एक अधिवेशन करने के मार्ग में बाधक हैं ?

†[ ] English translation.

†[Holding of a Session of Parliament in the South

305. SHRI PRAKASH VEER SHASTRI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the possibility of holding a Session of Parliament somewhere in the South, is being considered:

(b) if so, what are the details in this regard; and

(c) if the answer to part (a) above be in the negative, whether there are any reasons, other than financial implications, which are standing in the way of holding a session of Parliament in the South ?]

संसदीय कार्य और श्रम मंत्री (श्री रवीन्द्र वर्मा) : (क) से (ग) दक्षिण भारत में संसद् के एक अधिवेशन का आयोजन करने के प्रश्न की संसद् सदस्यों की एक समिति द्वारा वर्ष 1968 में जांच की गई थी। यह समिति निम्नलिखित निष्कर्ष पर पहुंची थी

1. वर्तमान परिस्थितियों और हालात में थोड़ा सा समायोजन कर त्रिवेन्द्रम अथवा बंगलौर में प्रतिवर्ष संसद् का एक अधिवेशन करना व्यवहार्य नहीं है।

2. यदि त्रिवेन्द्रम अथवा बंगलौर में प्रतिवर्ष संसद् का एक अधिवेशन करने का निर्णय लिया जाता है तो 15 से 16 करोड़ रुपये का लागत के पूंजी व्यय और 1.05 से 1.25 करोड़ रुपये तक की लागत के आवर्ती सालाना खर्च से इसका प्रबन्ध किया जा सकता है।

3. इस कार्य में 3 से 4 वर्षों का प्रारम्भिक समय भी लगेगा।

इस समिति, जिसका प्रतिवेदन मई, 1969 में दोनों सदनों के सभा पटल पर रखा गया था, द्वारा बताई गई वित्तीय तथा अन्य कठिनाईयां अभी भी व्याप्त है। फिलहाल इस प्रश्न पर पुनर्विचार करने का कोई प्रस्ताव नहीं है।

†[THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c) The question of holding a session of Parliament in the South was examined by a Committee of Members of Parliament in 1968. It came to the following conclusions :

1. It is not feasible under the existing conditions and circumstances to hold one session of Parliament annually either at Trivandrum or at Bangalore by making minor adjustments.

2. If a decision is taken to hold one session of Parliament annually either at Trivandrum or at Bangalore, this can be arranged by incurring capital expenditure of the order of rupees 15 to 16 crores and recurring annual expenditure of the order of 1.05 to 1.25 crores.

3. It would also require a preparatory time of 3 to 4 years.

The financial and other difficulties pointed out by the Committee, whose Report was placed on the Table of both Houses in May, 1969, still continue to prevail. At present there is no proposal to reconsider the decision.]

Second Steel Plant in Orissa

306. SHRI LOKANATH MISRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there has been a growing demand in the recent years for the setting up of a second steel plant in Orissa; and

(b) if so, what is Government's reaction thereto ?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) : (a) and (b) The State Government of Orissa has suggested setting up of another steel plant in the State. The matter is now receiving the attention of the Government of India.

†[ ] English translation.